70	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	.2	3	4	5
19	Manipur	88.316	86.65	73.925
20	Meghalaya	58.03	43.80	22.08
21	Mizoram	707.763	153.445	96.392
22	Nagaland	33.595	30.333	25.855
23	Odisha	315.331	331.2651	368,2084
24	Punjab	25.12	00	00
25	Rajasthan	348.068	291.387	478.249
26	Sikkim	183.78	131.793	177.579
27	Tamil Nadu	334.449	256.027	258.479
28	Tripura	2.84	00	00
29	Uttar Pradesh	296.179	204.371	319.09
30	Uttarakhand	134.90	201.144	220.27
31	West Bengal	276.385	246.425	164.135
32.	Delhi	00	00	00
33.	Daman and Diu	00	00	00
	Total	7438.183	6873.643	7489.4845

Functional distilleries in the country

3111. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to answers to Unstarred Questions 2523 and 2326 given in Rajya Sabha on 4 September, 2012 and 19 March, 2013 respectively and state:

(a) whether Government has failed to collect information on total number of distilleries operating in the country because as per the first reply made on 4 September, 2012 the total functional distilleries in India is 404 whereas the written answer made on 19 March, 2013 reports a total of 339 distilleries;

- (b) if so, the details thereof and the actual number of distilleries in operation;
- (c) whether certain State Pollution Control Boards (PCB) and Pollution Control Committees (PCCs) have not confirmed the status of pollution control norms by Distilleries in their respective States; and
 - (d) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) As informed by the Central Pollution Control Board (CPCB), with reference to question answered on 19.03.2013, the information regarding operation of 339 distilleries was provided based on the inputs received by them from the State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs). As per the updated information received from SPCBs/PCCs, there are 339 distilleries in 26 States/Union Territories (UTs). This excludes 8 States/(UTs) of Arunachal Pradesh, Jharkhand, Manipur, Meghalaya, Mizoram, Chandigarh, Andaman & Nicobar Islands and Lakshadweep. Of the 339 distilleries, 20 distilleries are not in operation. Hence, the operational distilleries in 26 States/UTs are 319, as per information furnished by SPCBs/PCCs.

Noise pollution in Delhi

3112. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that NCR, Delhi is the most noisiest city of the country;
- (b) whether it has been affecting the lives of the people of this region, especially children and women;
- (c) whether it is proposed to work out an action plan for enforcement of antipollution rules to curb the above menace; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) A total of 35 stations have been established (phase-I) under National Ambient Noise Monitoring Network during January - March, 2011 in seven cities, namely, Delhi, Mumbai, Kolkata,